TO TO (E E TO)

Declaration of Assets and Liabilities

I, POOJA KUMARI , son/da	Year 2023 - 27
ged years, belonging to	BZHAR VIDHAN BABHA
service and presently working as	EVER
give herein below the details of the assets (immo	
myself, my spouse and dependants*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2574

5r.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-2
(1)	Cash	2000 Ryles		The state of the s	ITANTE	Etc. Name
(11)	Banke Financial	con love	COG			2000
(111)	Bonds, Debentures and Shares In companies		000	react engine c	Addition of the state of the st	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		-			
(v)	Motor Vehicles (details of make, etc.)					
(vI)	Jewellery (give details of weight and value)	1010 (209m) 80,000 Rubers 1000 Rubers 1600 Rubers	Nold 10 gm (40,600) Rubers			
(vli)	Other assets, such as values of claims / interests			and the second s	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Proja Kuronari

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Mame	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		_			
(illi)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Déscription	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		<u> </u>
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity		

Poda Kirnari

	(d) dues to departments dealing with telephones	and the State of t	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EFPPK5922H	
	(ii) Wealth Tax (Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail 111105365682 GPF/CPF/PRAN No. Gender Date of Birth 0 (DD/MM/YYYY) Class/Group (A/8/C) Cadre MARDENER (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.) Home District PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Pooja Rymasi

Name of Employee: POOTA KUMARI

Designation: UTARDENER

Department: CARE TAKER SECTION

Note:

Place: PATNA

Date: 09-02-2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

proja Ceronari